

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470(ND)/2017

CORAM:

**PRESENT: MS. SAROJ RAJWARE
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2019.**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle
Developers Pvt. Ltd.**

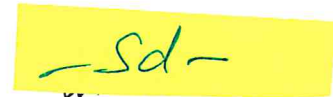
SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code,2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Abhishek Pratap Singh, Advocate for the RP

ORDER

Renotify this case for further consideration before the Regular Bench on
22nd October, 2019.


**(Saroj Rajware)
Member (T)**


**(Ina Malhotra)
Member (J)**